GOVERNMENT O F INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1017 ANSWERED ON TUESDAY, DECEMBER 9, 2025

CSR ALLOCATIONS BY COMPANIES

QUESTION

1017. DR. V. SIVADASAN:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the year-wise and sector-wise total CSR expenditure made by companies across the country since 2015-16 and place the details on the Table;
- (b) whether any educational or health institutions receiving CSR funds also collect money from people for the same services and if so, the names of such institutions; and
- (c) whether any company has given CSR funds to an institution in which it or its related parties hold shares, partnership, or other financial interest and if so, the names of such companies and institutions along with the details?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a): On the basis of annual filings made by companies in the MCA21 registry, the development sectorwise CSR expenditure in India from FY 2015-16 to FY 2023-24 is attached at Annexure.
- (b): Such information is not required to be maintained under the provisions of the Companies Act..
- (c): Under Section 135 of the Companies Act, 2013 read with Rule 4(1) of the Companies (CSR Policy) Rules, 2014, it is prescribed that the Board of the company is empowered to undertake its CSR activities either by itself or through
 - i. a company established under section 8 of the Act, or a registered public trust or a registered society, exempted under sub-clauses (iv), (v), (vi) or (via) of clause (23C) of section 10 or registered under section 12A and approved under 80 G of the Income Tax Act, 1961 (43 of 1961), established by the company, either singly or along with any other company; or
 - ii. a company established under section 8 of the Act or a registered trust or a registered society, established by the Central Government or State Government; or
 - iii. any entity established under an Act of Parliament or a State legislature; or
 - iv. a company established under section 8 of the Act, or a registered public trust or a registered society, exempted under sub-clauses (iv), (v), (vi) or (via) of clause (23C) of section 10 or registered under section 12A and approved under 80 G of the Income Tax Act, 1961, and having an established track record of at least three years in undertaking similar activities.

CSR specific list of related parties is not separately kept. However, companies are required to disclose the details of such institutions as per the applicable accounting standards pertaining to related party disclosures, in the financial statement.

Annexure

Refer to part (a) of Rajya Sabha Unstarred Question no. 1017 for 09.12.2025 Development Sector-wise CSR expenditure from FY 2015-16 to FY 2023-24

(Amount in Rupees Crore)

	1		(Amount in Rupees Crore)							
Sl. No	Development Sector	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1	Agro forestry	57.85	45.48	66.79	64.75	67.38	20.90	35.52	67.28	74.47
2	Animal welfare	66.67	78.71	63.52	98.33	106.12	193.55	174.35	325.44	531.14
3	Armed Forces, Veterans, War Widows/ Dependants	11.14	37.86	29.09 395.22	90.18	62.06	84.05	47.65 260.39	63.63	68.04
4	Art And Culture		306.13		225.94	933.57	493.13		449.21	704.04
5 6	Clean Ganga Fund Conservation of	32.82 49.85	24.37 119.09	33.96 228.14	8.11 173.55	6.63	92.00	55.46 274.90	46.15 584.65	62.96 423.47
7	natural resources Education	4,057.45	4,534.16	5,763.45	6,111.66	7,179.51	6,693.25	6,719.89	10,414.93	12,134.57
8	Environmental Sustainability	796.69	1,082.63	1,301.96	1,368.27	1,470.53	1,030.16	2,441.82	2,008.04	2,429.97
9	Gender Equality	73.85	72.60	24.01	51.86	82.93	43.83	104.97	121.15	204.17
10	Health Care	2,569.43	2,503.91	2,776.95	3,617.15	4,905.72	7,325.83	8,049.49	7,023.60	7,150.81
11	Livelihood Enhancement Projects	393.38	518.49	832.40	907.98	1,077.72	938.91	880.50	1,703.64	2,360.09
12	Other Central Government Funds	334.35	419.99	292.73	731.06	932.16	1,618.17	311.14	187.70	208.14
13	Poverty, Eradicating Hunger, Malnutrition	1,252.08	614.65	811.20	1,195.78	1,159.71	1,407.58	1,903.78	1,282.73	1,233.93
14	Prime Minister's National Relief Fund	218.04	158.80	200.42	322.19	798.43	1,698.38	1,229.35	855.23	589.61
15	Rural development projects	1,376.16	1,572.87	1,724.07	2,434.17	2,301.02	1,850.71	1,847.07	2,059.41	2,408.09
16	Safe drinking water	180.16	160.12	220.87	228.23	253.40	203.13	192.34	252.78	327.45
17	Sanitation	631.80	433.98	460.68	506.66	521.72	338.97	314.53	438.81	375.23
18	Senior citizens welfare	21.87	27.75	40.10	46.52	52.33	56.47	80.34	153.91	159.82
19	Setting up homes and hostels for women	29.28	62.22	70.58	57.01	48.50	44.52	101.00	49.50	41.80
20	Setting up orphanage	16.90	16.80	39.87	12.89	36.50	21.88	27.54	44.99	31.57
21	Slum area development	14.10	51.49	39.16	51.06	42.94	88.95	58.38	94.22	38.82
22	Socio-economic equalities	77.97	148.01	155.95	167.92	214.88	149.81	165.30	159.19	200.81
23	Special education	125.84	165.33	140.01	186.13	196.88	209.24	191.08	319.50	396.57
24	Swachh Bharat Kosh	325.52	184.06	272.07	95.50	53.47	161.35	35.05	56.69	140.12
25	Technology incubators	26.34	25.40	16.94	32.10	53.50	62.62	8.57	1.48	1.91
26	Training To Promote Sports	140.12	197.00	285.41	310.16	304.00	243.39	311.71	542.53	692.09
27	Vocational skills	344.40	379.70	546.46	798.36	1,181.23	717.65	1,053.80	1,206.75	1,396.55
28	Women Empowerment	122.79	163.46	251.37	236.54	259.57	206.00	264.94	417.26	454.22
29	NEC/Not Mentioned*	1,051.16	437.43	15.20	87.61	502.79	203.14	0.59	1.65	68.32
	Total	14,517.21	14,542.51	17,098.57	20,217.65	24,965.82	26,210.95	27,141.45	30,932.07	34,908.75

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

^{*} Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.